

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) Nos. 02 & 09 of 2019

IN THE MATTER OF:

M/s. Global Business Corporation

...Appellant

Versus

Punjab National Bank & Anr.

...Respondents

Present:

For Appellant : **Ms. Manisha Chaudhary and Ms. Deepti Bhardwaj,
Advocates**

For 1st Respondent: **Ms. Namrata Ranga, Advocate for
Ms. Nishi Chaudhary, Advocate**

O R D E R

19.07.2019 Ms. Namrata Ranga, Advocate submits that Ms. Nishi Chaudhary, learned counsel for the 'Punjab National Bank' is suffering from illness. On her request, the appeal is adjourned.

Post the case 'for Admission (After Notice)' on **1st August, 2019** within 2 cases. The appeal may be disposed of on the next date.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

/ns/gc